

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 795
ANSWERED ON 07/02/2023

PMGSY IN CHHATTISGARH

795. SHRI MOHAN MANDAVI:
SHRI ARUN SAO:
SHRI VIJAY BAGHEL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of projects completed successfully in Chhattisgarh under the Pradhan Mantri Gram Sadak Yojana (PMGSY) during each of the last three years;
- (b) the number of projects still lying pending in Chhattisgarh including districts of Bilaspur, Mungeli and Gaurela-Pendra Marwahi under PMGSY along with the reasons therefor;
- (c) whether the Government is aware of any irregularity reported from Chhattisgarh under PMGSY during the said period and if so, the details thereof;
- (d) whether the Government has conducted any inquiry in this regard and if so, the details including outcome thereof; and
- (e) the measures taken by the Government to prevent the recurrence of such irregularities in future?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) The total number of projects completed under all the interventions/ verticals of Pradhan Mantri Gram Sadak Yojana (PMGSY) in the State of Chhattisgarh during each of the last three years is given below:-

Year	Works completed		
	No. of roads	Road length (km)	No. of bridges
2019-20	430	1,952	51
2020-21	296	4,689	78
2021-22	464	3,034	16
Total	1190	9,675	145

(b) As on date 542 roads of 2,375 km and 184 bridges are pending for construction in the state of Chhattisgarh under all the intervention/ verticals of PMGSY. No works under PMGSY are pending in the Bilaspur, Mungeli and Gaurela-Pendra Marwahi districts of Chhattisgarh.

Most of the balance works in the state are under PMGSY-I and Road Connectivity Projects for Left Wing Extremism Affected Areas(RCPLWEA) . As reported by the state government, these works are pending mainly on account of LWE activity, forest clearance issue, contract termination and re-tender etc.

(c) to (e) A complaint regarding irregularities in construction of PMGSY road in Chhattisgarh was made by Shri Arun Sao, Hon'ble Member of Parliament, Lok Sabha on 18.07.2019. An inquiry was conducted in this regard by deputing a team of National Quality Monitors (NQMs) and the irregularities found during inspections were brought to the notice of the State Government and rectified by it.

Ensuring the quality of the road works constructed under PMGSY is the responsibility of the concerned State governments who are implementing the programme. A three-tiered Quality Control Mechanism is in place for monitoring the quality of the construction works under the programme. Under the first tier, the Programme Implementation Units (PIUs) are required to ensure process control through mandatory tests on material and workmanship at the field laboratory. The second tier is structured independent quality monitoring at the State level through State Quality Monitors (SQMs) to ensure that every work is inspected at initial stage, intermediate stage and final stage of the construction. Under the third tier, which is at the national level, independent NQMs are deployed for random inspection of road works to monitor quality and to provide guidance of senior professionals to the field functionaries.

Deficiencies reported by the monitors are analysed and communicated to the States for corrective measures. These are also monitored by the Ministry during various review meetings with the States.
